

## CIRCULATION

<b>PRAECIPE DETAILS</b>				
<b>COURT ROOM – 46</b>				
<b>CORAM- THE CHIEF JUSTICE AND SHRI SANDEEP MARNE, J.</b>				
<b>DATE – 01/07/2025</b>				
<b>Sr.No.</b>	<b>AS/ OS</b>	<b>CASE NO</b>	<b>NAME OF ADVOCATE</b>	<b>Circulation Granted For</b>
<b>1</b>	<b>AS</b>	<b>WPST/21474/25</b>	<b>KISHORKUMAR BORDE</b>	<b>07/07/25</b>
<b>2</b>	<b>AS</b>	<b>WPST/21977/25</b>	<b>SAS LAW</b>	<b>02/07/25</b>
<b>3</b>	<b>AS</b>	<b>WPST/22049/25</b>	<b>MAHENDRA SANDHYANSHIV</b>	<b>07/07/25</b>
<b>4</b>	<b>AS</b>	<b>WP/5907/25</b>	<b>KARTIK VIG</b>	<b>08/07/25</b>
<b>5</b>	<b>AS</b>	<b>WP/7631/24</b>	<b>RAHUL MOTKARI</b>	<b>09/07/25</b>
<b>6</b>	<b>AS</b>	<b>PIL/18/25</b>	<b>SHEHBAZ SHAIKH</b>	<b>14/07/25</b>
<b>7</b>	<b>OS</b>	<b>WP(L)/19484/25</b>	<b>AKSHAY SHINDE</b>	<b>09/07/25</b>
<b>8</b>	<b>OS</b>	<b>PIL(L)/19162/25</b>	<b>SATISH MISHRA</b>	<b>09/07/25</b>
<b>9</b>	<b>OS</b>	<b>PIL(L)/33241/24</b>	<b>RISHIKA AGARWAL</b>	<b>21/07/25</b>
<b>10</b>	<b>OS</b>	<b>COMM. ARBITRATION APPEAL(L)/19368/25 IN COMM. ARBI. PETITION/155/25</b>	<b>HEMALI KURNE</b>	<b>09/07/25</b>